HIGH COURT OF DELHI: NEW DELHI

No. 199/Estt./EI-1/DHC Dated: 23.02.2024

ORDER

Hon'ble the Acting Chief Justice of this Court has been pleased to appoint Mr. Jitendra Pratap Singh, a member of Delhi Higher Judicial Services, presently posted with the office of Principal District and Sessions Judge (HQ), Tis Hazari Courts, in this Court as Joint Registrar (Judicial) in diverted capacity, with immediate effect.

By Order,

Sd/-(Kanwal Jeet Arora) Registrar General

Endst.No. 4508-19/Estt./EI-I/DHC

Dated: 23.02.2024

Copy forwarded for information to:-

- 1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 2. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
- 3. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
- 4. All Registrars/ Officers on Special Duty/Co-ordinator(DIAC).
- 5. Joint Registrar (Registrar General Secretariat)

6. All Joint Registrars.

- 7. Private Secretary to Hon'ble Judges.
- 8. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
- 9. P.A. to Registrar (iT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
- 10. Officer concerned.
- 11. To be placed in the personal file of the officer concerned.
- 12. Guard File.

(Dinesh Kr. Manchanda) Joint Registrar (Estt.-I)

2348

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI

No. F.5 (1)/2024/ 13049 - 13089

Dated, Delhi the

Sub:-

Appointment of Sh. Jittendra Pratap Singh, Officer of Delhi Higher Judicial Service posted as Joint Registrar (Judicial) in diverted capacity.

Copy forwarded along with its enclosures for information and

necessary action to:-

- The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
- 2. The Officer concerned.
- 3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
- 4. The Chief Metropolitan Magistrate, (Central), Tis Hazari, Courts, Delhi.
- 5. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
- 6. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts. Delhi.
- 7. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

vinder Bedi)

District Judge (Commercial Court)-12 Officer In-charge Judicial Branch (Central) For Principal District & Sessions Judge(HOs).

Delhi